

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Cr1) No(s).7144-7145/2009

SURESH & ORS.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail,permission to compound the offence,exemption from filing c/c of the impugned order and office report )

Date: 18/11/2009 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Shivaji M. Jadhav,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

File not received.

Trace out the file.

List the matter on 11.12.2009.

(ASHOK MENON)  
Registrar